

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Regularisation of Employees

6448. DR. JAYANTA RONGPI: Will the Minister of RAILWAYS be pleased to refer to the reply given on March 20, 1990 to Unstarred Question No. 1140 regarding regularisation of Railway Staff and state:

(a) the details of railway employees regularised so far on the basis of rulings of the Central Administrative Tribunal delivered on May 23, 1989 in case of Km. Usha Kumari Anand; and

(b) the various measures adopted to implement the said rulings comprehensively and the details of outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) The information is being collected and will be laid on the Table of the Sabha.

(b) With a view to implement the said rulings comprehensively, necessary instructions were issued to Railway Administrations in February, 1990.

[*English*]

Passenger amenities at Palasa Station, SE Railways

6449. SHRI GOPI NATH GAJAPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether passenger amenities available at the Palasa Station, South Eastern Railway need improvement; and

(b) if so, the details of the steps taken/proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) and (b). Improvement to passenger amenities is a continuous process. Adequate amenities already exist at Palasa Station and no work is proposed for the present.

Dues OF N.T.P.C.

6450. SHRI GOPI NATH GAJAPATHI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the World Bank has expressed serious concern over the arrears due to the National Thermal Power Corporation; and

(b) if so, the details of steps taken or proposed to be taken in finding a solution?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir. The World Bank has expressed serious concern about the outstanding dues of National Thermal Power Corporation (NTPC). As on 31st July, 1991, the outstanding dues of NTPC from various State Electricity Boards stands at Rs. 1733.93 crores.

(b) The Central Government has been advising the State Governments/State Electricity Boards to clear the over dues of the Central Undertakings. It has been decided by the Central Government to recover the outstanding dues as on 31.5.90 in 4 annual instalments. The instalments of 1990-91